(u)

21.8.2008

CCP No. 06/2008 in O.A. 405/06

Hon'ble Sri M. Kanthaiah, Member (J) Hon'ble Sri A.K. Mishra, Member (A)

App: Sri R.S. Gupta

Res: None

Counsel for applicant submits that respondents have complied the orders of this Tribunal and as such the CCP has become in fructuous and the same is recorded and as such the CCP is dismissed and notices are discharged.

Member (A)

Member (J)

HLS/-

enfeyet oncher elicles 21-6. Und les leges lind